

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05.

IA 5178(MB)2023 IN C.P. (IB)/845(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.02.2024**

NAME OF THE PARTIES : **Reliance Alpha Services Private Limited**

Vs

Prime Focus Limited

For FC : Sr. Adv. Pratik Saksaria, Raghavi Sharma

For CD : Sr. Adv. Gaurav Joshi a/w Adv. Tushar Hathiramani,

Adv. Abhishek Kale a/w. Adv. Shalvika Nachankar,

Adv. Parikshit, Adv. Anjali Sharma i/b Naik Naik & Co

IBC under Sec. 7

ORDER

Heard the arguments of Counsel for the CD in part in **IA 5178(MB)2023**.

List on **14.02.2024 for further hearing**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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